

Listed on :
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NOS.4266-4268 OF 2014

WITH

CRIMINAL MISC. PETITION NOS. 10934-10936 & 10937-10939 OF 2014

(Applications for exemption from filing official translation and permission to file additional documents)

Ram Prasad ...Petitioner(s)

VERSUS

State of Uttar Pradesh & Anr. Etc. Etc. ... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 2nd May, 2014 when the Court was pleased to pass the following order:

**"Permission to file SLPs is granted.
Issue notice."**

Accordingly Show Cause Notice was issued to all the seven Respondents by registered post A.D. on 2nd June, 2014.

Mr. Ravi Prakash Mehrotra, Advocate has on 25th February, 2015 filed Vakalatnama/Appearance and has on 30th April, 2015 filed Counter Affidavit on behalf of Common Respondent No.1/State. Copy of Counter Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

M/s. Equity Lex Associates, Advocates has on 25th June, 2014 filed Vakalatnama/Appearance on behalf of Respondent No.2 in SLP (Crl.)No. 4266 of 2014 and has on 4th July, 2014 filed Vakalatnama/Appearance on behalf of Respondent No.2 in SLP

Cont....2/-

(Cr1.)No. 4267 of 2014 and Respondent Nos. 2, 3, 4 and 5 in SLP (Cr1.)No. 4268 of 2014.

Service of Show Cause Notice is complete.

The matters above mentioned were listed before the Court of Registrar on 4th August, 2015 when the following order was passed :

"The office report is that the Ld.counsel for the respondent No.1 has already filed the counter affidavit. The respondent Nos.2-5 have failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn. "

Accordingly, the matters above mentioned are listed before the Hon'ble Court with this office report.

DATED this the 27th day of August, 2015.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Pawanshree Agrawal, Advocate
B-9, Sagar Apartments, 6 Tilak Marg,
New Delhi
2. Mr. Ravi Prakash Mehrotra, Advocate
100, Lawyer's Chambers, S.C.I., N.D.
3. M/s. Equity Lex Associates, Advocates
011, M.C. Setalvad Lawyer's Chambers, S.C.I.

c4/dk

ASSISTANT REGISTRAR